

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.72/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies ,Hyd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Pradeep Agritech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhusudan@ gmail.com 9246585998	M. Madhusudan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. M. Madhusudan, learned CA for the petitioner.

ROC is directed to come with his comments on next date of hearing. Post the case on 27.10.2017.

Member (Technical)

Member (Judicial)